

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-II**

3. C.P.(IB)-4068/(MB)/2019

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.02.2021**

**NAME OF THE PARTIES: - Hubtown Solaris Maintenance Pvt. Ltd.**  
**V/s**  
**Bharat Agri Fert & Reality Ltd.**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Prakash Shinde i/b MDP & Partners appeared for the Operational Creditor. None appeared for the Corporate Debtor. Ld. Counsel submitted that the pleadings have been completed in this matter. List the matter on **23.02.2021.**

**Sd/-**  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

**Sd/-**  
**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 04<sup>th</sup> day of February, 2021  
Sushil